

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 171 of 2012

Dated : 12th October, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Power Delhi Distribution Co. Ltd. ...Appellant (s)

Versus

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Kumar Shrivastava
Counsel for the Respondent(s): Mr. Kaabir Hussain Khan (Rep.) for
DERC

ORDER

Affidavit of service has been filed to show that the service has been effected on all the Respondents.

The Representative appearing for the Commission seeks some time to engage a counsel and to file the reply.

Post the matter on **20.11.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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